

R.O.C.No.8/2021-Con.B2



DISTRICT JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 148 / 2021

Thiru. S.Abdul Malik, District Judge, formerly functioned on other duty as Additional Registrar (Inspection), High Court of Madras, Chennai, now under compulsory wait, who has been appointed as Chairman, Tamil Nadu Waqf Tribunal, Chennai, vide G.O.(Ms).No.28, Backward Classes, Most Backward Classes and Minorities Welfare (T2) Department, dated 30.04.2021, is posted as Chairman, Tamil Nadu Waqf Tribunal, Chennai, on deputation basis, vice Tmt. A.Balkis, transferred.

Tmt. A.Balkis, District Judge, functioning on deputation basis as Chairman, Tamil Nadu Waqf Tribunal, Chennai, is transferred and posted as II Additional District Judge, Chidambaram, in the existing vacancy.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED:03.05.2021.**

**Sd/- P.Dhanabal,
REGISTRAR GENERAL**

(Handwritten signature)
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